

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
CORRECTED DAILY CAUSE LIST DATED 27.09.2018

In the court of the Registrar
11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 178 of 2018 in un-numbered Company App.(AT) (Ins) No. ___ of 2018	Warana-Agro Pvt Ltd & Anr Vs Sadashiv Shankar Patil & Ors	Prashant S. Kenjale
2.	MA No. 174 of 2018 in un-numbered Company App.(AT) No. ___ of 2018	Shri Santhosh Meenakshi Textiles Pvt ltd Vs Registrar Of Companies, Tamilnadu, Coimbatore	S.Ramachandran

Defective Appeals

3.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/743)	Khenco Cranes and Machinerics Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
4.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/749)	Electronic India Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
5.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/746)	Khurana Engineering Company Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
6.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.17.08.2018/NCLAT/U R/747)	Electro Mech Engineers Vs Electrosteel Steels Ltd & Ors	Kapil Gupta

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By Order

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27/9/18
Assistant Registrar